

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDER OF **DUNWELL ENTERPRISES PRIVATE LIMITED**

1.	Name of Corporate Person	Dunwell Enterprises Private Limited
2.	Date of Incorporation of Corporate Person	20/11/2009
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Punjab & Chandigarh at Chandigarh
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U51102PB2009PTC033383
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	B-XXX-6754 Focal Point Ludhiana (Pb.)- 141010
6.	Liquidation Commencement Date Of Corporate Person	13.11.2019
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Rajeev Bhambri IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO No. 9, 2 nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003 Email: rajeev.bhambri@gmail.com Mob. No. 9915710010
8.	Last Date For Submission Of Claims	13.12.2019

- Notice is hereby given that the Dunwell Enterprises Private Limited has commenced voluntary liquidation on 13.11.2019.
- The stakeholders of Dunwell Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 13.12.2019, to the liquidator at the address mentioned against item 7.
- The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
- Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Bhambri

IBBI/IPA-002/IP-N00152/2017-18/10399

Address: SCO No. 9, 2nd Floor, Jandu Tower,
Miller Ganj, Ludhiana-141003

Email: rajeev.bhambri@gmail.com

Mob. No. 9915710010

Date: 17.11.2019

Place: Ludhiana